

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2015

Subject : Review of order dated 10.7.2015 in Petition No. 160/2012 pertaining to determination of tariff in respect of Udupi Power Corporation Ltd to the period from COD till 31.3.2014

Date of hearing : 22.9.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Udupi Power Corporation Limited

Respondents : Power Company of Karnataka Ltd and 6 others

Parties present : Ms. Kanika Chugh, Advocate, UPCL

Record of Proceedings

The learned proxy counsel for the petitioner prayed for adjournment of the hearing due to some personal difficulty of the counsel of the petitioner.

2. The Commission accepted the prayer and adjourned the hearing of the matter.
3. Matter shall be listed for hearing on 8.10.2015.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

